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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ),**

**CHENNAI**

**O.A. No. 27 OF 2016**

**ACTION PLAN SUBMITTED BY**

**THE COMMISSIONER AND DIRECTOR OF MUNICIPAL**

**ADMINISTRATION**

**Smt. H. Yasmeen Ali,**

**Counsel for State of Telangana.**

**Filed on 06.11.2021,**

**At Hyderabad.**

**PROGRESS ON THE ACTION PLAN SUBMITTED BY THE COMMISSIONER AND DIRECTOR OF MUNICIPAL ADMINISTRATION, TELANGANA IN SUO MOTU APPLICATION NO. 27 OF 2016**

I submit that in pursuance to the orders issued by the Hon'ble NGT in OA No. 27 of 2016 (SZ) dt. 01.03.2021 this office submitted progress report on 05.04.2021 informing the action plan of this Department. The Hon'ble NGT while taking into consideration the said report in order dt.28.07.2021 has issued directions to file further progress report of the Action plan initiated for implementation of Solid waste management Rules, 2016.

**I. Overview of ULBs under Krishna River stretch (P-V) (Thangadi to Wadapally)**

**1. SOLID WASTE MANAGEMENT**

1.1. There are 5 ULBs, i.e. 1.Gadwal 2.Alampur 3.leeja 4.Kollapur 5.Makthal under Krishna river stretch. Approximately 55 TPD of solid waste is generated from these ULBs of which 25.8 tonnes of waste is being processed in composting centers. The following activities are being taken up in the ULBs for Solid waste management.

- I. 100% Door-to-door waste collection
- II. Encouraging Waste segregation during door-to-door waste collection
- III. Encouraging on-site wet waste composting, especially for Bulk Waste Generators (BWGs)
- IV. Establishing DRCCs for processing Dry waste
- V. Segregation and reuse of dry waste such as plastics, cardboard, Paper, Leather, glass etc.,
- VI. Composting of wet waste at Centralized location within the ULB by ULB staff
- VII. Ban on Single Use Plastic
- VIII. Involvement of SHGs/ SLFs / TLFs for improving waste collection and segregation scenario

**1.2. Following is the status of MSW management in these 5 ULBs**

ULB	% of door to door collection	Solid waste generation (TPD)	Processing of waste (TPD)	Waste collection on Vehicles (Nos)	Composting Sheds (nos.)	DRCC Shed (Nos.)	Awareness programs
1. Gadwal	100%	18	4	Tractors – 7 Autos – 15  Total: 22 vehicles	<ul style="list-style-type: none"> <li>• Windrow composting is practised</li> <li>• 1 shed is under construction</li> </ul>	1 (Additional 1 shed is under construction)	<ul style="list-style-type: none"> <li>• Awareness campaign conducted for Source segregation</li> <li>• Awareness programs are conducted with Street vendors, SLFs, SHGs for:                             <ul style="list-style-type: none"> <li>○ Single Use Plastic ban</li> <li>○ ODF</li> <li>○ Home composting</li> </ul> </li> </ul>

ULB	% of door to door collection	Solid waste generation (TPD)	Processing of waste (TPD)	Waste collection Vehicles (Nos)	Composting Sheds (nos.)	DRCC Shed (Nos.)	Awareness programs
2. Alampur	100%	6	1.2	Tractor: 2 Autos: 3  Total: 5 vehicles	<ul style="list-style-type: none"> <li>• Windrow composting is practised</li> <li>• Land is identified for setting up the shed</li> </ul>	0	<ul style="list-style-type: none"> <li>• Awareness programs are planned to be conducted in month</li> <li>• No program yet conducted</li> </ul>
3. leeja	100%	12	2.5	Tractor: 2 Autos: 7  Total: 9 vehicles	<ul style="list-style-type: none"> <li>• Tender initiated, evaluation done.</li> <li>• Work order given to the bidder, work will be initiated in this month.</li> </ul>	0  Under Construction	<ul style="list-style-type: none"> <li>• Awareness programs are conducted with Street vendors on following subjects: <ul style="list-style-type: none"> <li>○ Source segregation</li> <li>○ Single Use Plastic ban</li> <li>○ ODF</li> <li>○ Home composting</li> </ul> </li> </ul>
4. Kollapur	100%	8	7.1	Tractor: 3 Autos: 4  Total: 7 vehicles	<ul style="list-style-type: none"> <li>• 1 shed is available and composting is done</li> <li>• 1.5 to 2 TPD wet waste is processed (Monday to Saturday)</li> <li>• 3 TPD wet waste is processed on Sundays</li> </ul>	1  (2 TPD dry waste processed)	<ul style="list-style-type: none"> <li>• Awareness campaigns conducted with MahilaSangathalu, Shops / Market Association and Sanitation staff</li> <li>• Following topics are covered during the campaign: <ul style="list-style-type: none"> <li>○ Source segregation</li> <li>○ Single Use Plastic</li> <li>○ Home Composting</li> </ul> </li> </ul>
5. Makth al	100%	11	11	Tractor: 2 Autos: 2	<ul style="list-style-type: none"> <li>• Windrow composting is</li> </ul>	1  (1 TPD)	<ul style="list-style-type: none"> <li>• Awareness programs are planned to</li> </ul>

ULB	% of door to door collection	Solid waste generation (TPD)	Processing of waste (TPD)	Waste collection Vehicles (Nos)	Composting Sheds (nos.)	DRCC Shed (Nos.)	Awareness programs
				eAutos: 3 Total: 7 vehicles	practised	dry waste processed )	be conducted in month • No program yet conducted

2 agencies – M/s Cube Bio-Energy and M/s Sagar Motors have been shortlisted and are proposed to provide MSW processing facilities in 52 ULBs made into 04 clusters (The above ULBs are not included in these clusters).

Balance 78 ULBs are grouped into 5 clusters and tenders were floated for processing of fresh waste on 30.9.21 and 9 bids were received. The Committee headed by the Principal Secretary to the Government, MA&UD Department met on 09.08.2021 and decided to cancel the tenders and call for fresh tenders. As such fresh tenders shall be called for Biomining of legacy waste and processing of fresh waste in balance 78 ULBs grouped into 5 clusters.

1.3 Total estimated cost for Setting up Fresh MSW Processing facility in these 5 ULBs is INR 19.50 Crores and Total estimated cost for setting up Biomining facility is INR 6.00 Crores. Directions were issued to ULBs for implementing source segregation in commercial establishments, residential areas and from slums and plan for safe transportation to the processing facilities. Further, directions were also issued to ban the use and sale of Single Use Plastic, ban on use and sale of carry bags below 75 micros in all the ULBs with definite timelines.

## 2. Wastewater Management:

2.1. Nearly 15.94 MLD of wastewater is generated from the ULBs under Krishna river stretch.

2.2 The following Initiatives taken for improving Wastewater management in these ULBs:

- I. The Environment Protection Training and Research Institute (EPTRI), Hyderabad was entrusted to prepare plan to operationalize the defunct STP located at Alampur constructed during erstwhile Grampanchayat.
- II. The EPTRI has submitted a mitigation plan in respect of Alampur and the same was forwarded to Engineer-in-Chief (PH) vide letter dt.23.11.2020 for remarks. The E-IN-C(PH) vide letter dt.05.02.2021, has furnished certain suggestions and requested to accept the proposal of EPTRI.
- III. Action has been already taken for construction of FSTP in the following ULBs and same shall be completed by June-2021.

ULB	Capacity in KLD	Status of FSTP establishment
1. Gadwal	20	Construction work in progress and is expected to complete by 31 December 2021
2. Ieeja	10	Construction work in progress by M/s PVCR JV Infra Pvt Ltd, expected to complete by 31 November 2021
3. Kollapur	10	Construction will be initiated in the month of November 2021

2.3. In the newly constituted 68 ULBs (including Makthal) FSTPs with an estimated cost of Rs.140.00 Crs is being taken up, Public Health & Engineering Department has floated tenders and accordingly responses have been received and the same are under evaluation.

Sd/- Dr. N. Satyanarayana, IAS.,  
Commissioner & Director of  
Municipal Administration,  
Telangana, Hyderabad.

/T.C.F.B.O./

  
Joint Director  
**JOINT DIRECTOR**  
O/o. Commissioner & Director of  
Municipal Administration  
Telangana State, Hyderabad.

**GOVERNMENT OF TELANGANA**  
MUNICIPAL ADMINISTRATION DEPARTMENT

O/o Commissioner & Director of  
Municipal Administration,  
Telangana State, Hyderabad

**C I R C U L A R**

Roc.No.133211/2021-H2 11/10/2021

Sub: Mpl Admn Dept- Plastic Waste Management (Amendment) Rules 2021 -1<sup>st</sup> National Task Force meet held on 31-08-2021- Comprehensive action plan for elimination of single use plastic-Communicated for further action-Reg.

Ref:-This office Cir.Roc.No.7640-2017-H2, Dt: 08-06-2021 addressed to all the Municipal Commissioners.

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The attention of the Municipal Commissioners is invited to the reference cited, wherein instructions were issued to all the MCs with regard to implementing the Standard Operating Procedures for Plastic Waste Management Rules 2016 (as amended) issued by the CPCB for effective Plastic Waste Management. The following are the timelines for eliminating Single Use Plastic:-

Action Plan for Ban & Elimination on use of carry bags and Single Use Plastic less than 75 microns of thickness from 14<sup>th</sup>Oct,2021 to 30<sup>th</sup> Jun 2022  
&

Action Plan for Ban & Elimination on use of carry bags and Single Use Plastic less than 120 microns of thickness from 1<sup>st</sup> July, 2022 to 31<sup>st</sup> Dec, 2022

1. Government of India have issued notification vide G.S.R 571(B) Dt.12.08.2021 amending the Plastic Waste Management Rules, 2016. Wherein it is clearly mentioned that the Carry bag made of virgin or recycled plastic, shall not be less than seventy five microns in thickness with effect from the 30th September, 2021 and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022;

2. This office vide Cir.Roc.No.133211/2020-H2, Dt.26.07.2020 have issued following instructions to all the MCs along with Model notification, Model Challan and Format to submit action taken report for the ban on single use plastic, the same are as follows:-

- Notify the citizens about the Ban on single use plastic within your respective jurisdiction limits
- Ensure effective implementation of the ban within your jurisdiction limits by:

## File No.CDMA-H2/ELPL/SBM/23/2019-H SEC-CDMA

- Generating awareness about the problems associated with the use of SUP particularly on the environment.
- Encouraging usage of alternative / substitutes of plastic
- Dissuading retailers from the usage, sale and storage of single use plastic items.
- Prevent the usage of single use plastic items during festivals, social gathering and events in open spaces etc.,
- Impose penalties on the violators of the ban on SUP
- Prepare an enforcement plan to ensure the successful implementation of the ban on SUP

3. This office Lr.Roc.No. E-66866/2018/H2, Dt: 12-08-2021 have issued instructions to all the Collectors & District Magistrates with regard to constitute District Level Task Force Committee for taking *measures to eliminate Single use of Plastic and to prepare a Comprehensive Action Plan with timelines for implementation in mission mode.*

4. This office Cir.Roc.No 7640-2017-H2, Dt: 08-06-2021 have issued instructions to all the MCs with regard to implement the Standard Operating Procedures for Plastic Waste Management Rules 2016 (as amended) issued by the CPCB for effective Plastic Waste Management. The following are the timelines for eliminating Single Use Plastic.

Sl.No.	Activity	Timeline
1.	Issue of Notification by MCs for imposing ban on sale and use of plastic carry bags and Single Use Plastic of less than 75 Microns of thickness. (Model Notification enclosed)	Immediate
2.	Constitution of City level Task Force comprising of Municipal Commissioner, Health Officer, Sanitary Supervisor, Sanitary Inspector, Representatives from NGOs (2 Nos), 1 No. Police Constable.	14 <sup>th</sup> , Oct, 2021
3.	Setting up of a plastic waste management cell at ULB level comprising of Health Officer, Sanitary Supervisor, Sanitary Inspector and Environmental Engineer.	14 <sup>th</sup> , Oct, 2021
4.	To setup provisions for Online public grievance/complaints portal, phone number to receive and redress complaints from public.	14 <sup>th</sup> , Oct, 2021
5.	Readiness with different IEC material indicating the ban on sale and use of Plastic and fine provisions on violators.	14 <sup>th</sup> Oct, 2021

6.	Identification of littering hotspots of plastics at various places in the market areas and strengthening the waste collection system from establishment to achieve 100% litter free areas.	15 <sup>th</sup> Oct, 2021
7.	Identification of water bodies like lakes, major drains, organising sanitation drives to clear accumulated plastic waste and strengthening the waste collection system to achieve 100% litter free areas.	15 <sup>th</sup> Oct, 2021
8.	Display of boards banning the sale and use of plastic carry bags less than 75 micros and SUP, at the establishments who sale and use such items and taking their commitment on implementation of ban.	18 <sup>th</sup> Oct, 2021 and continuous
9.	Setting up/ear marking of plastic collection and storage rooms/sheds. (existing DRCC/ any sheds at the ULB to be utilized and details of such storage should be entered in the record books)	18 <sup>th</sup> Oct, 2021
10.	Conduct of regular awareness, in person and through IEC Encouraging the use of biodegradable items in place of plastic waste at various establishments. SHGs to be trained to supply such items.	18 <sup>th</sup> Oct, 2021 and continuous
11.	Conduct of regular awareness on alternative to plastics to establishments and practicing with items which are found alternative to plastics.	18 <sup>th</sup> Oct, 2021 and continuous
12.	Conduct of raids by City Level Task force at least twice in a week to implement the Ban and impose fines on the violators. Deposit the banned items in the Plastic Waste Management Cell for safe disposal.	22 <sup>nd</sup> Oct, 2021 and weekly twice
13.	Conduct of special raids on implementation of ban at all Govt. offices, educational institutions and other big establishments	25 <sup>th</sup> Oct, 2021 and monthly once
14.	Encouraging shopping bags made with cloth and any other such environment friendly item to be distributed through CSR activities OR sold at subsidized rates as part of CSR activities to replace plastic bags.	1 <sup>st</sup> Nov, 2021 and continuous
15.	Establishment of Cutlery on rent shops by SHG women to reduce the plastic waste production in ULBs.	1 <sup>st</sup> Dec, 2021 and continuous
16.	Weekly progress announcement by MCs implementing BAN on SUP	1 <sup>st</sup> Dec, 2021 and continuous
17.	Monthly announcement and felicitation of best practitioners who impose and sustain the ban on use of notified plastic.	1 <sup>st</sup> Jan, 2022 and continuous
18.	Monthly announcement of best practitioners and felicitation at	1 <sup>st</sup> Jan, 2022 To

	Municipal office.	30 <sup>th</sup> Jun, 2022
19.	Issue of Notification by MCs for imposing ban on sale and use of plastic carry bags and SUP of less than 120 Microns of thickness	1 <sup>st</sup> July, 2022 to 31 <sup>st</sup> Dec, 2022
20.	Preparation of Action Plan for implementing ban on sale and use of plastic carry bags and SUP of less than 120 Microns of thickness	1 <sup>st</sup> July, 2022

Municipality/ Municipal Corporation	
Public Notice	
Date: xx/xxxx/xx	
<p>In pursuance of the notification issued vide G.S.R 571(B) Dt. 12.08.2021 by the Ministry of Environment, Forest, and Climate change, Government of India, New Delhi, amending the Plastic Waste Management Rules, 2016, Notification is hereby issued imposing complete ban on sale and use of carry bags below 75 microns thickness and also imposing ban on sale and use of Single use plastic items. Fines will be imposed on the violators by the Task Force formed by the Municipal Commissioner to implement Ban on sale and use of Plastic. A helpline number is available to receive complaints on sale and use of banned plastic items.</p>	
<p>Municipal Commissioner Municipality/ Municipal Corporation.</p>	

2. Therefore, all the Municipal Commissioners are hereby instructed to take necessary action as per the action plan and report compliance to this office.

**Commissioner & Director**  
**Dr N Satyanarayana I A S**  
**Director Of Municipal Administration**

To

All the Municipal Commissioners in the State (except GHMC).

Copy to the RDMA's of Hyderabad and Warangal for information and necessary action.

Copy to all the Addl Collectors, LB in the State (except Mulugu and Hyderabad) for information and necessary action.

Copy to all the Collectors and District Magistrates in the State (except Mulugu & Hyderabad) for information.

Copy submitted to the Special Chief Secretary to Government MA & UD Department for favour of information.

Signed by DR N  
SATYANARAYANA I A S  
Date: 11-10-2021 06:10:53  
Reason: Approved

GOVERNMENT OF TELANGANA  
MUNICIPAL ADMINISTRATION DEPARTMENT

O/o Commissioner & Director of  
Municipal Administration,  
Telangana State, Hyderabad

C I R C U L A R

Roc.No.178853 /2021-H2      12/10/2021

Sub: Mpl Admn Dept-Instructions issued by the Hon'ble Minister for MA & UD, IT and I&C  
on source segregation of waste -Action Plan communicated-Necessary to be  
initiated-Reg.

- Ref: 1. Instructions issued by the Minister for MA & UD, IT and I&C during the Assembly  
sessions on 07.10.2021
2. This Office Cir.Roc.No.37263/2018-H2, Dt.24.07.2020 addressed to all the MCs
3. This Office Cir.Roc.No.191968/2020-H2, Dt.07.07.2020 addressed to all the MCs
4. This office circ. Roc. No.28079/2020/H2, Dt. 14.08.2020 on Home  
composting methods by Bulky Waste Generators taking help from Swachdoots

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The attention of all MCs is invited to the ref. cited.

2. In this context, it is to inform that in the ref. 2<sup>nd</sup> cited instructions were already issued to all the MCs to take up steps for improving and achieving 100% door to door collection of waste by procuring required no. of vehicles, Segregation of waste at source level. Further, vide ref. 3<sup>rd</sup> cited, instructions were issued on separate collection of

waste from Commercial establishments and Bulk Waste Generators along with model RFP.

3. Further, it is to inform that the new Telangana Municipalities Act, 2019 emphasis on sanitation and also mandates that door to door collection, including source segregation shall be effectively done and all the waste collected shall be scientifically treated and disposed. It is also fixed responsibility of the citizens and elected representatives in collection of garbage and situ development of compost. Vide ref. 4th cited, detailed guidelines on local composting in both Telugu and English are given.

4. Hence, a comprehensive action plan along with time lines to achieve 100% source segregation in a Phased manner i.e., Phase-I, in Commercial, Institutional and other bulk waste generators, Phase-II, in Organized Residential Colonies, RWAs & apartments and Phase-III in Slums, unplanned colonies and other areas is enclosed for ready reference.

5. Therefore, the MCs are hereby instructed to take up all the activities as per the timelines mentioned in the action plan and ensure that 100% source segregation is achieved in all the ULBs.

Encl: As above

Commissioner & Director

Dr N Satyanarayana I A S

Director Of Municipal Administration

To

All the Municipal Commissioners in the State (except GHMC).

Copy to the RDMA's of Hyderabad and Warangal for information and necessary action.

Copy to all the AC, LBs (except Mulugu and Hyd) for information and necessary action.

Copy to all the Collectors and District Magistrates in the State (except Mulugu and Hyderabad) for information.

Copy submitted to the Special Chief Secretary to Government MA & UD Department for favor of information.

**Action Plan on Source Segregation of Solid Waste: Oct-Dec 2021**

Phase : 1 Source segregation in Commercial, Institutional and other bulk waste generators (22 <sup>nd</sup> Oct to 30 <sup>th</sup> Nov, 2021)			
S.No	Activity	Timeline	Supporting documents to be submitted as proof
<b>PLANNING STAGE</b>			
1.	Notification of byelaws and fines for commercial waste / bulk waste generators as per circular issued by CDMA vide Lr.No.Roc.191968/2020/H2 dated:07/07/2020	22 <sup>nd</sup> Oct 2021	Copy of paper advertisement to be provided
2.	Appointment of nodal officer for management of commercial waste / bulk waste and for other waste generators	22 <sup>nd</sup> Oct 2021	Copy of office order
3.	Identification and notification of commercial areas, specifying the length of each commercial area in the ULB	22 <sup>nd</sup> Oct 2021	Copy of office order
4.	Plan for IEC campaigning (IEC Calender) such as banners/hoardings/phamplets/stickers/street plays/audio jingles/consultation meeting etc.,on source segregation - 3 bin system to be implemented.	22 <sup>nd</sup> Oct 2021	As per material provided
5.	Preparation of list of waste generators in each route area along with details like mobile number, etc.,	22 <sup>nd</sup> Oct 2021	List of waste generators and the details
6.	Preparation of vehicle route map along with staff mapping for waste collection from commercial and bulk waste generators	25 <sup>th</sup> Oct 2021	Route map of vehicles assigned for collection
7.	Plan and Ear mark of a separate place in the dump yard	25 <sup>th</sup> Oct 2021	Photographs to be sent HO WhatsApp group

	to place the segregated Organic waste		
8.	Refurbishment of existing Dry Waste Resource Centre (DRCC), if any	25 <sup>th</sup> Oct 2021	Log books of processing unit Details on processing plant and capacity
<b>Implementation Stage</b>			
9.	Conduct of awareness to waste generators on 3 bin system and ensure every waste generator to place 3 bins	25 <sup>th</sup> Oct 2021 to 30 <sup>th</sup> Nov 2021	Press clippings and photographs
10.	Placement of twin litter bins for every 100 to 200 mt of distance depending on the density of floating population in the commercial areas	25 <sup>th</sup> Oct 2021	Photographs
11.	Declaration of all commercial areas as "Litter Free Areas" (fixing of boards and hoardings at every 250 m distance about litter free area and about fine provision)	31 <sup>st</sup> Oct 2021	Copy of declaration on litter free areas Photos of display hoardings/ banners mentioning about litter free area declaration at every 500m distance
12.	Preparation and implementation of road sweeping team twice in a day in the commercial areas	05 <sup>th</sup> Nov 2021	Copy of office order
13.	Conduct of training to waste generators on onsite composting methods and help them to establish onsite composting practices	05 <sup>th</sup> Nov 2021	Press clippings and photographs
14.	Fixing of GPS tracking devices to all the waste collection trucks	05 <sup>th</sup> Nov 2021	No. of vehicles allocated for commercial/ bulk waste collection and no of vehicles fitted with GPS Login details of GPS tracking system
15.	Fixing of RFID tags at every waste generator	05 <sup>th</sup> Nov 2021	No. of commercial establishments in the ULB and no. of establishments fitted with RFID tags
<b>MONITORING STAGE</b>			
16.	Constitution of special teams and issue of circular to verify the waste generators premises for waste segregation and onsite composting and impose fines on violators	10 <sup>th</sup> Nov 2021	Copy of office order
17.	Installation and commissioning of insitu composting system in	15 <sup>th</sup> Nov 2021	Details on no. of commercial establishments

	bulk waste generator premises		having insitu composting along with technology and capacity, report and photographs
18.	Utilization of the compost to Haritha haram plantation through buy back by ULB	30 <sup>th</sup> Nov 2021 onwards	Quantity of compost sold for Haritha haram Revenue generation details

Phase : 2 Source Segregation in Organized Residential Colonies, RWAs and apartments (1 <sup>st</sup> Nov to 30 <sup>th</sup> Nov, 2021)			
#	Activity	Timeline	Supporting documents to be submitted as proof
<b>PLANNING STAGE</b>			
	Identification of stake holders and issue of notices, announcements on segregation of waste, onsite processing of wet waste, waste collection, user charges, fines and penalties	1 <sup>st</sup> Nov 2021	Copy of office order
	Develop calender for IEC campaigning such as banners/hoardings/phamplets/stickers/street plays/audio jingles/consultation meeting etc., on source segregation - 3 bin system to be implemented	1 <sup>st</sup> Nov 2021	CDMA office will provide model designs additionally
	Training & Capacity Building of PH worker on collection and transportation of segregated waste from the generators.	5 <sup>th</sup> Nov 2021	List of training & CB programs list conducted and photo graphs
	Preparation of vehicle route map along with staff mapping for waste collection from these waste generators	8 <sup>th</sup> Nov 2021	Copy of office order
<b>IMPLEMENTATION STAGE</b>			
	Engagement of Elected representatives and ward committees for creating awareness, monitoring implementation of source segregation on 3 bin system as per IEC calender	15 <sup>th</sup> Nov 2021	Press clippings and photographs

3	Ensure procurement and distribution of coloured bins to through CSR Funding/NGOs/donation or by any suitable funding mechanism by ULB.	25 <sup>th</sup> Nov 2021	Ward wise bins distribution report, press clippings and photographs
7	Placement of Secondary collection & transport bins in each area.	25 <sup>th</sup> Nov 2021	List of bins placed and photographs
8	Fixing of RFID tags at every waste generator	25 <sup>th</sup> Nov 2021	No. of commercial establishments in the ULB and no. of establishments fitted with RFID tags
9	Fixing of GPS tracking devices to all the waste collection trucks	25 <sup>th</sup> Nov 2021	No. of vehicles allocated for commercial/ bulk waste collection and no of vehicles fitted with GPS Login details of GPS tracking system
	Compulsory implementation of road sweeping once in a day in these areas	25 <sup>th</sup> Nov 2021	List of pin point program
	Conduct of training to waste generators on onsite composting methods and help them to establish onsite composting practices	25 <sup>th</sup> Nov 2021	Press clippings and photos
	Operationalizing the Dry Waste Resource Centre (DRCC) and ensure to send all the dry waste to DRCC	25 <sup>th</sup> Nov 2021	Log books of processing unit Details on processing plant and capacity
	Identify informal waste /rag pickers and engage them to work in DRCC.. Issue ID cards and PPE kits to formalized Waste/Rag Pickers	25 <sup>th</sup> Nov 2021	List of rag pickers and group photograph
	Declaration of identified colonies as litter free areas	28 <sup>th</sup> Nov 2021	Copy of office order
<b>MONITORING STAGE</b>			
	Constitution of special teams and issue of circular to verify the waste generators premises for waste segregation and onsite composting and impose fines on violators	28 <sup>th</sup> Nov 2021	Copy of office order
	Utilization of the compost to Haritha haram plantation through buy back by ULB	30 <sup>th</sup> Nov 2021 onwards	Quantity of compost sold for Haritha haram Revenue generation details

Phase : 3 Source Segregation in Slums, unplanned colonies and other areas (18 <sup>th</sup> Nov to 30 <sup>th</sup> Dec, 2021)			
#	Activity	Timeline	Supporting documents to be submitted as proof
<b>PLANNING STAGE</b>			
	Identification of areas and announcements on source segregation of waste in 3 bin system	18 <sup>th</sup> Nov 2021	Copy of office order
	Preparation of route maps for waste collection vehicles along with details like waste collection timings each street wise	20 <sup>th</sup> Nov 2021	Pin point program
<b>IMPLEMENTATION STAGE</b>			
	IEC campaigning such as banners/hoardings/phamplets /stickers/street plays/audio jingles/consultation meeting etc., on source segregation - 3 bin system to be implemented	25 <sup>th</sup> Nov 2021	CDMA office will provide model designs additionally
	Engagement of Elected representatives and ward committees for creating awareness, monitoring implementation of source segregation on 3 bin system	25 <sup>th</sup> Nov 2021	Press clippings and photographs
	Identifying ALF/SHGs/RPs to conduct awareness on waste segregation on 3 bin system and home composting	25 <sup>th</sup> Nov 2021	List of ALF/SHGs/RPs and training calendar, press clippings and photos
	Ensure procurement and distribution of 3 coloured bins to through CSR Funding/NGOs/donation or by any suitable funding mechanism by ULB.	25 <sup>th</sup> Nov 2021	Ward wise bins distribution report, press clippings and photographs
	PH staff mapping for waste collection from these waste generators in these areas and training to PH workers	25 <sup>th</sup> Nov 2021	List of PH workers and photos on training
	Conduct of training to ALF/SHGs/RPs on waste segregation on 3 bin system and home composting	25 <sup>th</sup> Nov 2021	List of ALF/SHGs/RPs and training calendar, press clippings and

			photos
	Placement of Secondary collection & transport bins in each area.	30 <sup>th</sup> Nov 2021	List of places where bins are placed and photos
	Transport of segregated wet waste, dry waste and DHW to processing centers	1 <sup>st</sup> Dec 2021	Log books at processing centres
	Utilization of the compost to Haritha Haram plantation through buy back by ULB	30 <sup>th</sup> Dec 2021 onwards	Quantity of compost sold for Haritha haram Revenue generation details

Signed by DR N  
SATYANARAYANA I A S  
Date: 12-10-2021 11:11:58  
Reason: Approved